

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

Customs Appeal No. 11763 of 2014-DB

(Arising out of OIA-89-COMMR-A--JMN-2014 Dated-07/04/2014 passed by Commissioner of CUSTOMS-JAMNAGAR(PREV))

Shankar Packaging Ltd
2-6, Gidc Estate, Waghodia,
Vadodara, Gujarat

.....Appellant

VERSUS

C.C.-Jamnagar(prev)
Sharda House...Bedi Bandar Road,
Opp. Panchavati, Jamnagar
Gujarat

.....Respondent

APPEARANCE:

Shri. Mrugesh Pandya Advocate for the Appellant
Shri Shri Rajesh K Agarwal, Superintendent (AR)) for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

Final Order No. A/ 10281 /2023

DATE OF HEARING: 14.02.2023
DATE OF DECISION:14.02.2023

Raju

When the matter was called out, learned Counsel for the appellant Shri. Mrugesh Pandya sought to withdraw the appeal. Consequently, the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**